NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 21

CA 414/2018
In
CP 1502/2018

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **19.07.2024**

NAME OF THE PARTIES: ANAND GANGADHAR PURANIK & ORS
V/s
SHREE DHOOTAPAPESHWAR LTD & ORS

Section 241(1) & 242(4) of the Companies Act, 2013

ORDER

1. Ms. Vaishnavi Mane i/b Adv. Sushant Chavan, Ld. Counsel for the Petitioner present. Ms. Shobhana Narayan a/w Ms Shreya Mohapatra, Ld. Counsel for Respondent present.
2. Ld. Counsel for the Petitioner submits that during the pendency of the Petition, the Petition No.2 has deceased and they are in the process of obtaining Death Certificate to bring his legal hears on record.
3. List this matter for further consideration on **06.09.2024**.

Sd/- **Sd/-**
PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/